

Rs. 10,000/-with a collateral of the house as security with 50% margin. The loan is repayable in 60 monthly instalments. The bank charges interest at the rate of  $3\frac{1}{2}\%$  over the bank rate but not less than  $8\frac{1}{2}\%$ . Under the save for "your own home" scheme framed by the Indian Bank, a special account has to be opened and a minimum deposit of Rs. 50/- per month should be made. Amounts of over Rs. 50/- should be in multiples of ten. The deposit has to be made for a fixed number of years varying from 3 to 7. At the end of the agreed period the depositor can withdraw his deposit with interest and also obtain a loan of an equivalent amount at 8% interest per annum. Repayment of the loan can be made in monthly instalments to be agreed upon at the time of opening of the account. The main purpose of the scheme of the above three banks is to inculcate the habit of savings among the people.

(b) Bulk of the deposit resources of banks are repayable on demand or have short dated maturity. Loans for house construction purposes have to be necessarily term loans. Therefore, involvement of banks in providing finance for housing on any substantial scale is not possible. Such investment finance should better be taken care of by other financial institutions like the Life Insurance Corporation and State Housing Boards.

**Ban on Employment of Retired Personnel in Public Undertakings in Kerala**

1621. SHRI DINKAR DESAI : Will the Minister of FINANCE be pleased to state :

(a) whether attention of Government has been drawn to the recent ban imposed on the re-employment of retired government servants in public sector undertakings by Kerala Government ;

(b) if so, whether the Government of Kerala had previous consultations in this behalf; and

(c) if so, the advice tendered to the Government of Kerala in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) Government of India was not consulted in this regard.

(c) Does not arise.

**Rejection of Haryana Government's Request for Foreign Exchange for its Delegation**

1622. SHRI RAM KISHAN GUPTA : Will the Minister of FINANCE be pleased to state :

(a) whether Government had rejected the request of the Haryana Government for release of foreign exchange worth about Rs. 6000/- to a delegation of 7 leaders of Haryana for visiting foreign countries ;

(b) if so, the reasons therefor and the purpose of the visit and names of the members of the delegation ; and

(c) whether there was a member in the delegation who did not belong to the Ruling Party ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). A request was received from the Haryana State Government for release of foreign exchange of Rs. 54,000/- to sponsor the visit of an eight-man team to visit foreign countries to study generally the agricultural, water management and soil conservation practices. The team was to comprise the following :

1. Shri Ram Dhari Gaur I&P Minister.
2. Shri Dalbir Singh M. P., Chairman Canal Advisory Committee.
3. Shri Raj Singh Dalal.
4. Shri Daya Krishan.
5. Shri Om Prakash Garg.
6. Shri Prem Sukh Das.
7. Shri Mani Ram Godara.
8. An official of the Haryana Government.

The proposal was examined and was not approved as it was not found acceptable in terms of Government's current policy on the subject.